

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A NO. 570 OF 2013

Tuesday, this the 10th day of March, 2015

CORAM:

HON'BLE MR. U.SARATHCHANDRAN, JUDICIAL MEMBER

G.Rengini
Gramin Dak Sevak Mail Deliverer
Punnakunnathusseri Branch Post Office
Alappuzha District

... Applicant

(By Advocate Mr. B.Unnikrishna Kaimal)

versus

1. Union of India represented by the Secretary
to Government of India
Department of Posts
Dak Bhavan, Sansad Marg
New Delhi – 110 001
2. The Postmaster General
Central Region, Kochi
Ernakulam – 682 016
3. The Superintendent of Post Offices
Alappuzha Division
Alappuzha – 688 012
4. The Postmaster
Head Post Office
Alappuzha – 688 001

... Respondents

(By Advocate Mr. Millu Dandapani, ACGSC)

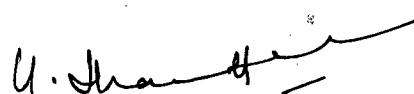
The application having been heard on 10.03.2015, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. U.SARATHCHANDRAN, JUDICIAL MEMBER

In view of the order dated 10.03.2015 in MA/180/00230/15 in OA 570/2013, the OA is dismissed as not pressed. No order as to costs.

Dated, the 10th March, 2015.


**U.SARATHCHANDRAN
JUDICIAL MEMBER**

VS